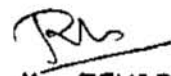


TO BE PUBLISHED IN PART II SECTION 3(i) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 7th May, 1985.

NOTIFICATION
(INCOME-TAX)


No. 6215 (F.No.176/23/85-IT(AI): In exercise of the powers conferred by sub-section (2)(b) of Section 80-G of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Arulmigu Ilanji Kumarar Temple, Ilanji, Tenkasi Taluk" to be a place of historical importance.


(R. K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Commissioner of Income-tax, Madurai, with ref. to his letter No.464(47)/84-85, dated 14.3.85. He is requested to check up the position regarding the utilisation of donations by obtaining relevant accounts from the respective religious authorities every year.
2. All other Commissioners of Income-tax.
3. All Chambers of Commerce in Tamil Nadu.
4. Comptroller & Auditor General of India, New Delhi.
5. The Secretary-cum-Treasurer, Thiru Ilanji Kumarar Temple, Tenkasi Taluk, Tirunelveli District, Tamil Nadu.


(R. K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA